

THE HIGH COURT OF ORISSA: CUTTACK

File No. III-A-05/2023/.....13366..... Dtd. 21.08.2023

NOTICE

It is hereby notified that the Technical Bid (containing only Tender Cost and EMD), submitted by **M/S. GREATMAN**, RAJGANGPUR, **HUMMING BIRD VENTURES**, NANDAN VIHAR, BHUBANESWAR-751024, **DIVINE ENTERPRISES**, PLOT NO-298/38 NANDAN VIHAR, BHUBANESWAR-751024, **PROJECT AND ENGINEERING CONSULTANCY**, A 401/A02, ADITYA VIP ENCLAVE MINING ROAD, KEONJHAR, pursuant to Court's Tender Notice No. 1117/2023 dtd. 10.08.2023 (towards Rate Contract for purchase of 42 nos. Sanitary Napkin Vending Machines with Incinerators for a period of 02 years along with CAMC for 03 years and rate contract for providing of Napkins) are found to be qualified for physical Demonstration of the machines and Incinerators.

The Date of physical demonstration -- **24.08.2023** at **11 AM**.

All are requested to remain present along with their devices in this Court by 10.30 AM on the same day positively.

By order

fm
24/8/2023

Registrar (Judicial)
High Court of Orissa